

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 27268/2019

M/S PHENIL SUGARS LIMITED

Petitioner(s)

VERSUS

CO OPERATIVE CANE DEVELOPMENT SOCIETY LTD. & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.121408/2019-CONDONATION OF DELAY IN FILING and IA No.121413/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.121416/2019-EXEMPTION FROM FILING O.T. and IA No.121412/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 121408/2019 - CONDONATION OF DELAY IN FILING

IA No. 137453/2019 - EX-PARTE STAY

IA No. 121413/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 121416/2019 - EXEMPTION FROM FILING O.T.

IA No. 137456/2019 - EXEMPTION FROM FILING O.T.

IA No. 121412/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 32225-32227/2018 (XI)

Date : 25-11-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Sanjeev Kumar Singh, Adv.

Mr. Shighra Kumar, Adv.

Mr. Kumar Dushyant Singh, AOR

Mr. Narinder K. Verma, Adv.

Mr. Manish K. Bishnoi, AOR

For Respondent(s)

Mr. Aviral Saxena, Adv.

Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 27268/2019

Last opportunity is granted to Ld. Counsel for the petitioner to take fresh steps for effecting service on respondent Nos.2 and 8 within two weeks.

Respondent No.3 is yet not served. However, Ld. Advocate, Mr. Aviral Saxena, appearing on behalf of Mr. Rohit Kumar Singh, Advocate-on-record appears for respondent No.3. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks.

Four weeks' time is granted to respondent Nos.4 to 6 for filing counter affidavit.

Service is complete on respondent Nos.1, 7 and 9 but none has entered appearance.

SLP(C) No. 32225-32227/2018

Respondent Nos.3, 4 and 5 in SLP(C) No. 32225 and 32227/2018 and respondent Nos.3 and 4 in SLP(C) No. 32226/2018 have filed counter affidavit.

Service is complete on respondent Nos.1, 2, 6, 7 and 8 but none has entered appearance.

List again on 11.2.2020.

ANIL LAXMAN PANSARE
Registrar